

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-04-2024 AT 10:30 AM**

**CP (IB) No. 99/7/HDB/2022
AND
IA(IBC) 745 & 774/2024 in CP (IB) No. 99/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

M/s. RK Distilleries (P) Ltd.

...Financial Creditor

AND

M/s. Nadhi Bio Products Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 745 /2024

Learned Counsel Mr Shabeer Ahmed, for applicant present through Video Conference.

Before we could order notice Learned Counsel Mr Amir Bavani, for respondent present physically. Call on 22.04.2024.

IA(IBC) 774/2024

Call on 22.04.2024, meanwhile counter if any.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)